

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:5563  
ANSWERED ON:30.04.2013  
DEVELOPMENT OF REGION  
Shivanagouda Shri Shivaramagouda

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Union Government has amended and included Article 371J in the Constitution for development of Hyderabad-Karnataka region;
- (b) if so, whether the Union Government has announced any special component scheme for the development of the said region; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

- (a): Yes, Madam.
- (b): No, Madam.
- (c): Does not arise.